

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4596

ANSWERED ON:07.09.2012

AVIATION REGULATOR

Abdulrahman Shri ;Bhagora Shri Tarachand;Das Gupta Shri Gurudas;Kodikunnil Shri Suresh;Lingam Shri P.

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the former Chief of Directorate General of Civil Aviation given extension was transferred subsequently to another Ministry;

(b) if so, the details thereof and the reasons therefore?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) and (b) The Additional Secretary and Financial Adviser of the Ministry of Civil Aviation was assigned the additional charge of the post of Director General of Civil Aviation with effect from 01.12.2010. The additional charge of Director General of Civil Aviation was withdrawn vide communication dated 09.07.2012. Thereafter, Ministry of Personnel, Public Grievances and Pensions vide order No. 16/6/2012-EO (SM.I) dated 13.07.2012 has appointed him as Additional Secretary and Financial Adviser, Ministry of Steel.